

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

24. IA 3254/2022
IN
C.P. (IB)/3106(MB)2019

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.01.2023**

Name of the Party: Ultratech Cement Ltd.
Vs.
Darshan Developers Pvt. Ltd.

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Shyam Kapadia, Ld. Counsel for the Applicant present.
Mr. Nausher Kohli, Ld. Counsel present.
2. On 04.11.2022, this Bench granted two months' time for consolidation of other applications. However, Counsel for the Applicant submits that some cases out of which, the two cases were admitted, two cases reserved for Orders and other cases are given different dates.
3. The Bench was directed to providing the information in CP No. 699/2022 in IA No. 3530/2022 and what is status of the cases. Post the matter on 24.01.2023.
4. **IA 3254/2022**: This is an Application filed by the Applicant seeking pass an appropriate directions in the CIRP of the Corporate Debtor. The prayer sought by the Appplicant is as under:-

b. Pass an order to stay the Corporate Insolvency Resolution Process against the Corporate Debtor to the extent of calling for Expression of Interest from prospective resolution applicants till such time all the petitions filed by the Respondent against the other Companies being Company Petition Nos. 594 of 2022, 656 of 2022, 699 of 2022, 744 of 2022, 637 of 2022, 644 of 2022, 636 of 2022, 681 of 2022, 700 of 2022

and 742 of 2022 are decided and consolidated with the Insolvency Resolution Process of the Corporate Debtor.

5. Counsel for the Applicant is directed to produce the details for consolidation of the cases before next date of hearing.
6. Post this matter for further consideration on 24.01.2023.

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)